

(c) and (d) The Conference unanimously adopted the 'Delhi Declaration, 1994' which was presented in person by the then President of ICWA to the Secretary General of the United Nations, H.E. Mr. Boutros Boutros Ghali. The Conference Report and the 'Delhi Declaration, 1994' were also sent to the Minister of State for External Affairs, Members of Parliament and the delegates who participated in the Conference.

Opening of new passport offices

2288. SHRI ABDUL WAHAB PEEVE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether some State Governments have asked the Central Government to open new passport offices in their respective states; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMMED): (a) Yes, Sir.

(b) The State Government of Chhattisgarh, Himachal Pradesh and Uttaranchal have requested Government of India to open Passport Offices in their respective States. There is already a Passport Application Collection Centre (PACC) in Shimla in Himachal Pradesh. However, due to various constraints, Government is not in a position to open more Passport Offices at present.

Easing of Emigration rule

2289. SHRI VIJAY J. DARDA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government are proposing to ease the emigration rules by including "SSLC qualification" under the "Emigration Clearance Not Required" (ECNR) category;

(b) if so, what steps Government propose to adopt to exercise strict control over unauthorized entry of Indian passport holders, especially through India-based unscrupulous agents, thereby causing untold misery on prospective job-seekers abroad, especially in middle east; and

(c) the number of such cases of illegal Indian emigrants who have been repatriated to India, after the foreign countries convicted such Indian passport holders, during 1st July 2003 to 30th June 2004?